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Title: Need to increase the retirement age of Central Government employees from 60 to 62 years.

SHRI N.S.V. CHITTHAN (DINDIGUL): The recommendations of the 6th Pay Commission on salary hike cater to a large percentage mostly to the officers of the higher cadre and the salary hike is very limited for the other staff members. To give better benefit to the Central Government officers of the lower cadre, it will be proper to raise the age of retirement from 60 to 62 as it would benefit Central Government Servants of all the cadres uniformly.

Increasing the retirement age from 60 to 62 would not in any way hamper the employment opportunity as the youngsters are mostly looking for placement in IT. Sector, Private Sector etc. after having education in Computer. It is also to be noted that during the past 5 years the recruitment to the Central Government is very negligible and hence raising the retirement age from 60 to 62 would stand in the way of employment is incorrect.

The retirement age of the Judges throughout India has already been raised to 65 years and hence it is yet another proof that the capacity of Central Government employees to discharge their official duties after the age of 62 would also be equally good. The expertise and effectiveness based on the experience would be more constructive and put to use if the retirement age is raised from 60 to 62.

The mortality ratio has gone up and the senior citizens lead healthy life and they are mentally and physically fit to discharge their official duties effectively for 2 more years due to available services of clinical and health programmes.

*Treated as laid on the Table